

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/40(KB)2024  
IN  
C.A.(CAA)/228(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	RAMDOOT BARTER PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Rohit Kr. Keshri, Adv. ] For the Petitioner  
Mr. Ankit Chaurasia, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present.
2. RD report is awaited.
3. Therefore, list the matter for further consideration on **14.05.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

*Ar.*